

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 207  
CP No. (IB)- 23/9/JPR/2022  
Under Section 9 of IBC, 2016

**In the matter of:**

**I-field Limited**

**...Operational Creditor**

**Versus**

**Newtech Buildhome Pvt. Ltd.**

**...Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**

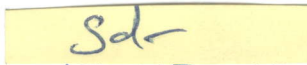
For the Operational Creditor : Sushant Tomar, Adv.

For the Corporate Debtor : Harsh Khandelwal

**ORDER**

Heard Mr. Sushant Tomar, Adv. appearing on behalf of the Petitioner/  
Operational Creditor. Mr. Harsh Khandelwal representing the Respondent  
Company submits that arguing counsel is not available due to on-going strike of  
Advocates in Jaipur and seeks a short accommodation. List the matter for  
arguments on 25.04.2023.

  
(Prasanta Kumar Mohanty)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

March 16, 2023